

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA**

**CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
CONSOLIDATION PETITIONS,  
SPECIAL CONSTITUTION,  
STAY APPLICATIONS,  
MISCELLANEOUS APPLICATIONS,  
EARLY HEARING PETITIONS  
AND PRONOUNCEMENTS**

**FOR 17-DECEMBER-2025 (WEDNESDAY)**

**BEFORE SHRI RAJESH KUMAR, ACCOUNTANT MEMBER  
AND SHRI SONJOY SARMA, JUDICIAL MEMBER**

<b>PART HEARD MATTERS</b>							
<b>Srl</b>	<b>Appeal Number</b>			<b>Assmt. Year</b>	<b>Assessee</b>	<b>Bench</b>	<b>Remarks</b>
1	ITA	705	KOL	2024	2011-12 [A] M/S B.N. DUTTA	C	

  
**Assistant Registrar**  
12-Dec-2025

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA**

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EARLY HEARING PETITIONS  
AND PRONOUNCEMENTS**

**FOR 18-DECEMBER-2025 (THURSDAY)**

**BEFORE SHRI DUVVURU RL REDDY, VICE PRESIDENT**

<b>THIRD MEMBER MATTERS</b>							
<b>Srl</b>	<b>Appeal Number</b>			<b>Assmt. Year</b>	<b>Assessee</b>	<b>Bench</b>	<b>Remarks</b>
1	ITA	238	KOL	2025	2013-14 [A] SRI SOURABH KUMAR ROY	D	

  
**Assistant Registrar**  
**12-Dec-2025**